

- (1) G.S.R. 128 (E), dated the 28th February, 2014, publishing the Sugar Development Fund (Amendment) Rules, 2014.
- (2) G.S.R. 326 (E), dated the 7th May, 2014, notifying the rate of incentive towards marketing and promotion services for raw sugar production from 1st April, 2014 and ending on 31st May, 2014.
- (3) G.S.R. 369 (E)/Ess.Com./Sugarcane, dated the 30th May, 2014, notifying the factory-wise Fair and Remunerative Price of sugarcane for sugar year 2012-13, ending the 30th September, 2013.
- (4) G.S.R. 394 (E), dated the 11th June, 2014, notifying the rate of incentive towards marketing and promotion services for raw sugar production from 1st June, 2014 and ending on 31st July, 2014.

[Placed in Library. For (1) to (4) *See* No. L.T. 571/16/14]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 35 of the Food Corporation Act, 1964:—

- (a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 570/16/14]

Report (2013 and 2014) of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended March, 2013: Union Government (Commercial) No. 2 of 2014: General Purpose Financial Reports of Central Public Sector Enterprises (Compliance Audit)
[Placed in Library. *See* No. L.T. 431/16/14]
- (ii) Report of the Comptroller and Auditor General of India for the year ended March 2013: Union Government (Commercial) No.13 of 2014: General Purpose Financial Reports of Central Public Sector Enterprises (Compliance Audit Observations).
[Placed in Library, *See* No. L.T. 430/16/14]